

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)
BEFORE

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

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clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :27
WARNING LIST

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
FINAL HEARING			
1	RFA 81/2015 (MON,) A/W IA 3/2023 FOR DISPENSE WITH THE FILING OF COPY OF EXHIBIT D-1 IN THE PAPER BOOK 2) IA 2/2015 FOR ADDL DOCUMENTS (APPEAL ADMITTED ON 14/10/2015 & 16/02/2023) (PB K/B)	PET: M/S WIN MEDICARE PVT LTD MALLIKARJUN REDDY K S	RES: SMT K JANHAVI M SHENOY V/O DTD 26.10.2023 RESPDT SERVED BY WAY OF PAPER PUBLICATION & VK NOT FILED RESPDT - K JANHAVI M SHENOY SD
2	RFA 201/2015 (DEC,) PB K/B	PET: SRI. S.R. VENKATA REDDY AND OTHERS YESHU MISHRA	RES: MR. SIRAJ AND OTHERS V/O DTD 15/3/21 NOTICE TO R1 TO R4 H/S R1 SIRAJ R2 MAQBOOL KHAN R3 ZNAULLABUDDIN KHAN R4 NABEENA BEGUM
3	RFA 213/2015 (INJ,) ADMITTED ON 12/2/15 (PB KEPT BELOW)	PET: C.K. BABU H N BASAVARAJU & G C SHANMUKHA	RES: C.K. RAMESH AND OTHERS ANUP S SHAH LAW FIRM FOR C/R3 (CP NO 102/15) P CHINNAPPA BY INDUS LAW FOR R3 (NOC NOT OBTAINED) R1 - C K RAMESH SD R2 - T GIRISH SD
4	RFA 301/2015 (PAR,) ADMITTED ON 1/9/16 TCR RECEIVED PB K/B	PET: PRASHANTHA AND OTHERS R PURUSHOTHAM	RES: SMT BHAVANI @ BHAVANI KUMARI AND OTHERS PRASANNA B R FOR R1 & R2 R3 RAVISHANKAR SD

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- 5 RFA 304/2015 (SP,) *PET: VENKATACHALAIHA AND OTHERS* *RES: M BANDARI AND OTHERS*
CHANDRASHEKARA REDDY M V
A/W NON FILING OF ACK FOR HAVING SD COPY OF AFFIDAVIT TO ADVOCATE FOR A1 TO A5, V/O DTD 25/07/2021 & 8/8/2022 (PB KEPT BELOW)
FOR A1-A5
M S VARADARAJAN FOR A6-A8
(V/O D 17/11/17 R2- R4 ARE CONVERTED AS A6-A8)
RAJESWARA P N FOR R1 (NOC)
R5 - S REVANNA SD V/O DTD 17/11/17 R2 TO R4 ARE TRANSPOSED AS A6 TO A8
- Connected With
- 5.1 RFA.CROB 18/2016 (SP,) *PET: S REVANNA NAGARAJA REDDY D* *RES: VIKAS M BANDARI AND OTHERS*
IN RFA 304/15
- 6 RFA 305/2015 (PAR,) *PET: SRI M S NATH AND OTHERS* *RES: SMT LEELABAI AND OTHERS*
KIRAN V RON
A/W IA 1/15 FOR PRODUCTION OF ADDL. DOCUMENTS (IA 2/16 FOR EARLY HEARING IS PLACED IN FILE SINCE V/O DTD 22/1/24 APPEAL IS DIRECTED TO BE POSTED FOR FINAL HEARING) (APPEAL ADMITTED ON 22/7/2016) (PB DISPENSED WITH)
C V SIJU FOR R1
V PRAKASH FOR R2
SYED KHAMRUDDIN FOR R8
V/O DTD 09/09/15
NOTICE TO R3 & R4(A)-ARE H/S
R3- PRAPULLA
R4(A) -SHASHIKALA
V/O/DTD 10/06/16
NOTICE TO R4(C)- SRINIVAS- IS H/S
V/O/DTD 11/07/16
NOTICE TO R4(B & D)- ARE ACCEPTED BY WAY OF PAPER PUBLICATION
R4(B)-REKHA
R4(D)-LAKSHMI
R5-ARON KUMAR-SD
R6-KIRAN-SD
R7-RAMESH KUMAR-SD
V/O DTD 16/03/21 R2 TO R4 ARE TREATED AS LR'S OF DECD R1
V/O DTD 23/11/17 A2 ARE TO BE ARRAYED AS R5-R8

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- 7 RFA 340/2015 (MON,) PET: SRI.V.VINAYAKA RES:
APPEAL ADMITTED PRASAD AND OTHERS SRI.V.PACKIRISAMY
ON 22/7/2016 SHANKARLINGAPPA AND OTHERS
TCR RECEIVED NAGARAJ R3 - A RAVI SD
PB D/W V/O DTD 15/12/18
APPEAL AGAINST R2(A
TO E) & R4 IS
DISMISSED
V/O DTD 17/10/2022
R1 CALLED OUT ABSENT
- 8 RFA 343/2015 (MON,) PET: MRS RONJA QUAZI RES: MRS P GAYATHRI
AND OTHERS ASHOK PATIL
BHANUPRAKASH V G
A/W NON FILING
OF SYNOPSIS /
LIST OF
AUTHORITIES BY
ADV FOR RESPT
V/O DTD 12/03/21
2) NON FILING OF
LIST OF
AUTHORITIES ,
SYNOPSIS AND
DATES OF EVENTS
BY ADV FOR
APPELLANT V/O
DTD 13/01/2022
3) NON FILING OF
PAPER BOOK V/O
DTD 13/1/22
APPEAL ADMITTED
ON 13/1/2022
TCR RECEIVED
- 9 RFA 366/2015 (PAR/INJ,) PET: COMMISSIONER RES: S. VENKATESH
VEDA MURTHY M V B V RAMA MOORTHY
A/W IA 2/15 FOR
STAY
APPEAL ADMITTED
ON 24/2/2020
TCR RECEIVED
PB K/B
- 10 RFA 408/2015 (DEC/INJ,) PET: SMT LAKSHMAMMA RES: SMT ANUSUYA AND
AND OTHERS OTHERS
T SESHAGIRI RAO K S MALLIKARJUNAIAH
FOR R1
SRINIVAS BHAT FOR R2
R3(A) - USHA-SD
R3(B) - JAI-SD
R3(C) - UMA-SD

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- 11** RFA 445/2015 (INJ,) *PET: SRI. DHARMEGOWDA A MADHUSUDHANA RAO* *RES: SRI H.P YOGISH*
A/W IA 1/2015 FOR STAY PB D/W V/O DTD 15/2/23
NOTICE TO RESPONDENT H/S
H P YOGISH
- 12** RFA 446/2015 (SP,) *PET: SRI KALIVARA PRASAD K HANUMANTHARAYAPPA K* *RES: SMT. SANJEVAMMA AND OTHERS*
A/W NON FILING OF PAPER BOOK **R1 - SANJEVAMMA SD**
R2 - S VENKATESH SD
R3 - S RAMACHANDRA SD
R4 - S MURTHY SD
V/O/D 12/09/23
NOTICE TO R5 IS SERVED BY WAY OF PAPER PUBLICATION
R5- LALITHA
- 13** RFA 453/2015 (MON,) *PET: M/S KARNATAKA EXHIBITION AUTHORITY G S BHAT* *RES: M/S BENCH MARK BUILDERS LIMITED G BALAKRISHNA SHASTRY*
(PB K/B)
- 14** RFA 463/2015 (SP,) *PET: SMT DR K.V. SUJATHA HARANAHALLI LAW PARTNERS BY SUBRAMANYA R* *RES: SRI S.K. NAGARAJ SHAIK ISMAIL ZABIULLA*
A/W IA 1/17 FOR PRODUCTION OF ADDL. DOCUMENTS APPEAL ADMITTED ON 31/5/2023 TCR RECEIVED (PB K/B) (NOTES K/B)
- 15** RFA 466/2015 (INJ,) *PET: SMT. R. JAYAMMA AND OTHERS SANTOSH S GOGI* *RES: THE COMMISSIONER AND OTHERS JAGADEESWARA N R FOR C/R1 & R2 (CP NO 206/2015)*
(APPEAL ADMITTED ON 16/4/15) (TCR RECEIVED) (PB D/W)
- 16** RFA 479/2015 (MON,) *PET: M/S NAMAN FARMA DRUGS T N VISWANATHA* *RES: CHAMANLAL PARMAR*
PB D/W V/O/D 04/11/19
SERVICE AGAINST RESPONDENT HELD SUFFICIENT RESPONDENT- CHAMANLAL PARMAR

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- 17** RFA 488/2015 (SP,) *PET: SEENAPPA* *RES: SMT. SHARADA*
APPEAL ADMITTED *ANIL KUMAR B S* *BAI AND OTHERS*
ON 16/9/2016 *SUMANGALA A SWAMY*
TCR RECEIVED FOR R1, R6 & R7
M R VIJAYA RAGHAVAN
FOR R3 & R4
R2 - K LAKSHMAN SD
R5 - SATHYA NARAYANA
RAO SD
- 18** RFA 495/2015 (DEC/INJ,) *PET: SRI. SHIVANNA* *RES: SRI*
A/W IA 1/15 FOR *GOVINDARAJ K* *GOPALAKRISHNA MENON*
PERMISSION TO *PREMKUMAR M FOR C/R*
PRODUCE (CP NO 111/2015)
ADDITIONAL *RAVI H K (NOC)*
DOCUMENTS
(PB K/B)
- 19** RFA 515/2015 (DEC/INJ,) *PET: G. SIDDARAMAPPA* *RES: SMT. SOUBHAGAYA*
GOPAL R *AND OTHERS*
ADMITTED ON *MANJUNATH PATTANA*
22/7/16 *SHETTY*
TCR RECEIVED FOR R1 TO R5
(PB K/B) M R HIREMATHAD FOR
R1 TO R5
- 20** RFA 548/2015 (MON,) *PET: M/S TALIN* *RES: M/S ARVIND*
MODULAR OFFICE *LIFESTYLE BRANDS AND*
V B SIDDARAMAIAH *OTHERS*
ADMITTED ON *INDUS LAW FOR R1*
14/1/20 R2 - VIDYA SAGAR -
TCR RECEIVED SD
PB D/W

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- 21 RFA 558/2015 (INJ,) PET: THE RES: C. LAKSHMANA
A/W IA 2/19 FOR COMMISSIONER AND B S RAGHU PRASAD &
VIOLATION OF THE OTHERS K SIVASANKARAN
INTERIM ORDER ANGADI S V NAMITHA MAHESH
A/W OBJN A/W
DISTRICT JUDGE
EVIDENCE IN
ORDER SHEET
2) MEMO A/W
PHOTOGRAPHS
FILED BY ADV FOR
RESPT DTD
11/04/18
3) AFFIDAVIT A/W
PHOTOGRAPHS
FILED BY ADV FOR
RESPT
DTD 08/04/19
4) AFFIDAVIT A/W
PHOTOGRAPHS
FILED BY ADV FOR
APPELLANT DTD
25/04/19
APPEAL ADMITTED
ON 31/1/2017
TCR RECEIVED
PB D/W
- Connected With
- 21.1 RFA 741/2015 (INJ,) PET: THE RES: C.LAKSHMANA AND
REG: NON FILING COMMISSIOENR AND OTHERS
OF PAPER BOOKS OTHERS B S RAGHU PRASAD FOR
APPEAL ADMITTED ANGADI S V R1
ON 31/1/2017 BATHE GOWDA K V T0 R3
TCR RECEIVED
- 22 RFA 564/2015 (INJ,) PET: SRI M PRASANTHA RES: SMT D NETHRA
H V DEVARAJU AND OTHERS
(ADMITTED ON R2 - M HARISH SD
27/07/21) V/O DTD
REG: IA 1/21 FOR 05/02/21,NOTICE TO
PRODUCTION OF R1- D NETHRA IS H/S
ADDL EVIDENCE
2) NON FILING OF
SYNOPSIS & LIST
OF AUTHORITIES
V/O DTD 12/03/21
(TCR RECEIVED)
(PAPER BOOK K/B)
- 23 RFA 566/2015 (INJ,) PET: MRS JABEEN AND RES: SRI T SAMPATH
APPEAL ADMITTED OTHERS RAJASHEKAR S FOR C/R
ON 20/4/2015 ROHINI K M (CP NO 389/2015)
TCR RECEIVED N K KAMALA
PB K/B

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24 RFA 573/2015 (PAR/POS,) PET: SMT NAGAMMA AND RES: SRI K M
ADMITTED ON OTHERS RAMASWAMY AND OTHERS
19/1/22
TCR RECEIVED V F KUMBAR
PB K/B & N NARAYANASWAMY
R1 - K M RAMASWAMY
SD
R2 - K M RAJAGOPALA
SD
R3 - K M KRISHNAPPA
SD
R4 - NAGAMMA SD
R6 - T MANJUNATHA SD
R7 - SARASWATHI SD
R8 - VASANTHAKUMAR
SD
R9 - MUNIRAJU SD
R10- UMA SD
R11- VENKATALAKSHMI
SD
R12- VANITH KUMAR SD
R13- PUNITH KUMAR SD
R14- BHAGYALAKSHMI
SD
R15- B MOHAN SD
R16- B BHAVYA SD
R17- K B LAKSHMAN SD
V/O DTD 06/12/21
NOTICE TO R5 IS D/W

25 RFA 609/2015 (PAR,) PET: SRI C N KRISHNA RES: SMT INDIRA S
A/W IA 1/15 FOR SIDDAMALLAPPA P M AND OTHERS
STAY ABHINAY Y T FOR R6
(PB D/W) M RAVIPRAKASH FOR
C/R6
(CP NO 149/15 &
478/15)
K V NARASIMHAN FOR
R1-R4,R9 & R10
R5 - C N NAGABHUSHAN
SD
R7 - C N NARENDRA SD
V/O DTD 15/03/23,
NOTICE TO R8 IS
DISPENSED WITH

Connected With

25.1 RFA 590/2015 (PAR,) PET: C.N. S RAO DEAD RES: C.N. KRISHNA
BY LRS AND OTHERS AND OTHERS
K V NARASIMHAN ABHINAY Y T FOR R2
FOR APPELLANT & R1 - C N KRISHNA SD
ALSO FOR LR'S OF R3 - SUMA PRABHAKAR
APPELLANT NO. 2 AND SD
3 V/O DTD 15/03/23 IN
RFA 609/2015 NOTICE
TO R4 IS DISPENSED
WITH

REG: IA 2/23 FOR
PAPER
PUBLICATION IN
R/O R4 NOT
PRESSED BY THE
ADV FOR
APPELLANT (V/O
DTD 15/3/23
NOTICE TO R4 IS
D/W)
APPEAL ADMITTED
ON 21/7/17
PB K/B

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- 26 RFA 700/2015 (PAR,) PET: SRI.SAMPATH RES: SRI ERANNA AND
A/W IA 1/2015 KUMAR AND OTHERS OTHERS
FOR T I B RAVINDRAPRASAD M VEERABHADRAIAH FOR
APPEAL ADMITTED C/R2
ON 13/09/2019 (CP NO 171/2015)
TCR RECEIVED RAGHUNANDAN M S FOR
R1
- 27 RFA 710/2015 (DEC/INJ,) PET: SMT KALAVATHI RES: MR.S RAJUCHARI
APPEAL ADMITTED SUKUMARAN G @ RAJAGOPALACHARI
ON 3/1/2019 V F KUMBAR
TCR RECEIVED
PB D/W
- 28 RFA 728/2015 (DEC/INJ,) PET: SMT. B.P SHOBHA RES: SRI M.G.
KIRAN AND OTHERS MANJUNATH
JAGADISH BALIGA N
ADMITTED ON VIJETHA R NAIK
7/12/2015
(PBS K/B)
- 29 RFA 835/2015 (MON,) PET: SRI N RAVI RES: SMT SUMITRA K
A/W NON FILING PRATAP POTNIS
OF ACK FOR R B SADASIVAPPA
HAVING SERVED S V BHAT
COPY OF APPEAL
MEMORANDUM OF
COUNSEL S V BHAT
BY ADV FOR
APPELLANT
APPEAL ADMITTED
ON 13/12/2018
TCR RECEIVED
PB D/W
- 30 RFA 839/2015 (DEC/POS,) PET: SRI S M CHANNA RES: SRI G M HARISH
APPEAL ADMITTED BASAPPA M V HIREMATH
ON 15/7/2016 PRASANNA KUMAR C S
TCR RECEIVED
PB K/B
- 31 RFA 841/2015 (INJ,) PET: SMT MALLAMMA RES: SMT SHAILAJA @
A/W IA 2/15 FOR AND OTHERS SUNANDA
APPOINTMENT OF PRASANNA V R MARI GOWDA
COURT
COMMISSIONER
2) IA 1/19 FOR
VACATING STAY
APPEAL ADMITTED
ON 28/9/2021
TCR RECEIVED
PB K/B

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- 32 RFA 886/2015 (DEC,) PET: SRI S R MOHAN RES: SRI S R
RAO PRABHAKAR RAO AND
MUNISWAMY GOWDA S G OTHERS
A/W IA 1/15 FOR R G HEGDE FOR C/R3 &
T I R4
2) IA 2/15 FOR T I (CP NO 400/2015)
I R1- S R PRABHAKAR
APPEAL ADMITTED RAO SD
ON 11/7/2018 R2- S R MALATHI BAI
TCR RECEIVED SD
PB K/B
- 33 RFA 902/2015 (MON,) PET: SRI CHETAN RES: GODREJ AND
SRINIVAS BOYCE
A/W IA 1/15 FOR R KIRAN BY
PRODUCTION OF VHVK LAW PARTNERS
ADL DOCUMENTS FOR C/R
APPEAL ADMITTED (CP NO 349/2015)
ON 16/7/2015
TCR RECEIVED
PB D/W
- 34 RFA 935/2015 (PAR,) PET: SRI K RES: SRI Y A RUDRA
RAGHAVENDRA NARASIMHA MURTHY
T SESHAGIRI RAO A R HOLLA
A/W IA 1/15 FOR
T I
APPEAL ADMITTED
ON 22/3/2017
TCR RECEIVED
PB K/B
- 35 RFA 964/2015 (DEC/INJ,) PET: K.S. ASHOK AND RES: THE BANGALORE
OTHERS DEVELOPMENT
K V NARASIMHAN AUTHORITY, AND
OTHERS
APPEAL ADMITTED
ON 8/1/2020
TCR RECEIVED
(PB K/B)
AJAY KUMAR M FOR R1
R2- ASHWIN K A SD
- 36 RFA 971/2015 (DEC/INJ,) PET: SRI. MOHAMED RES: SRI T. LOKESH
DASTAGIR AND OTHERS AND OTHERS
SANKET M YENAGI
S RAMA MURTHY (NOC K B S MANIAN FOR R1
GIVEN) R2 - SUWALAL JAIN,
M G JAVED AHMED KHAN PAWN BROKER SD
(NOC GIVEN) R3 - SURESH, PAWN
BROKER SD
V/O/D 18/08/23
NOTICE TO R5 IS H/S
R5-M S MOHAMMED
FAKRUDDIN
V/O/D 18/08/23
APPEAL AGAINST R6 IS
DISMISSED
AS ABATED
V/O/D 05/09/23
APPEAL AGAINST R4 IS
DISMISSED

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- 37** RFA 996/2015 (MON,) *PET: MR DAWOOD SAIT* *RES: M/S NARAYANA &*
PB D/W **G RAMANA** *CO*
ADMITTED ON **NANJUNDARADHYA B G**
14/10/2015
TCR RECEIVED
- 38** RFA 1142/2015 (MON,) *PET: SHRI M V* *RES: M/S. MALLIKA*
APPEAL ADMITTED *KRISHNAMURTHY* *ARECANUT PVT. LTD*
ON 23/4/2019 **G S BHAT** *AND OTHERS*
TCR RECEIVED **R2 - K GURUPRASAD SD**
PB K/B *V/O DTD 22/3/19*
NOTICE TO
R1, R3 & R4 ARE HELD
SUFFICIENT
R1 - MALLIKA
ARECANUT PVT
LTD, SAGAR
R3 - NAGARAJ
SABAHIT, SAGAR
R4 - SABAHIT
- 39** RFA 1165/2015 (DEC,) *PET: SRI L N* *RES: SMT*
GOVINDASWAMY *LALITHAMMANI AND*
Y K NARAYANA SHARMA *OTHERS*
A/W IA 1/21 FOR **G A SRIKANTE GOWDA**
PRODUCTION OF *FOR R2, R3(A-B) &*
ADDL DOCUMENTS *ALSO FOR LR'S OF*
A/W STATEMENT OF *DECD R1*
OBJECTION *(VK NOT FILED) V/O*
APPEAL ADMITTED *DTD 22/02/21*
ON 1/2/2017 *T P VIVEKANANDA FOR*
TCR RECEIVED *R4 (NOC NOT*
PB K/B *OBTAINED)*
M V VEDAMURTHY FOR
R4
- 40** RFA 1184/2015 (DEC/INJ,) *PET: MR. NIZAR* *RES: MR. S.*
APPEAL ADMITTED *AHAMED* *GOVINDAPPPA AND*
ON 15/7/2016 **RAGHU PRAKASH BABU D** *OTHERS*
TCR RECEIVED **& D LAKSHMAN**
PB K/B *M S VARADARAJAN &*
SANTHOSH FOR R1
JAGANATHA REDDY A/W
K N VENKATESH FOR R2
S N PRASHANTH
CHANDRA FOR R3

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- 41 RFA 1206/2015 (PAR,) PET: SRI M S MAHADEVAIAH H R ANANTHA KRISHNA MURTHY RES: SMT RADHAMMA AND OTHERS C M NAGABUSHANA FOR R1
A/W IA 1/17 FOR REJECTION OF APPEAL AS NOT MAINTAINABLE
2) IA 1/16 FOR STAY
(APPEAL ADMITTED ON 31/5/2016)
TCR K/B
2 PB K/B
RAMU S & D S
POORNIMA FOR R1 (NOC)
K P CHANDRASHEKAR REDDY FOR R1
R2 - LAKSHMAMMA SD
R3 - K SOMASHEKARA REDDY SD
R4 - SANTHOSH SD
R5 - V P SRINIVASA REDDY SD
R6 - RAGHUNATH SD
- 42 RFA 1305/2015 (MON,) PET: M/S DIVYA ENTERPRISES AND OTHERS SHANKARANARAYANA BHAT N RES: CORPORATION BANK
APPEAL ADMITTED ON 30/11/2017
TCR RECEIVED
PB K/B
V B RAVISHANKAR
- 43 RFA 1310/2015 (INJ,) PET: SMT D SAMPATH KUMARI AND OTHERS SRINIVASA K RES: SRI BETTE GOWDA
APPEAL ADMITTED ON 7/2/2020
TCR RECEIVED
PB D/W
T S MAHANTESH FOR SOLE RESPT
- 44 RFA 1333/2015 (PAR,) PET: SRI. C. NARAYANASWAMY AND OTHERS BASAVARAJAPPA D R RES: SRI. K. BYRANNA AND OTHERS
APPEAL ADMITTED ON 24/11/2015
TCR RECEIVED
PB K/B
DEVARAJ N FOR C/R 1 (CP NO 643/2015)
V/O DTD 16/8/2022
NOTICE TO R2 IS D/W
- 45 RFA 1346/2015 (MON,) PET: SMT VELLIAMMA RAMESH P KULKARNI RES: THE KARNATAKA BANK LIMITED
(APPEAL ADMITTED ON 3/12/2018)
(TCR RECEIVED)
(PB K/B)
K V SHYAMA PRASAD
- 46 RFA 1408/2015 (INJ,) PET: SRI R SRINIVAS T SESHAGIRI RAO RES: THE CHAIRMAN
A/W NON FILING OF PAPER BOOK ADMITTED ON 03/01/2017
M H MOTIGI FOR R1
R2 DELETED BEFORE TRIAL COURT
- 47 RFA 1413/2015 (PAR,) PET: MUNIYAPPA RAVI G SABHAHIT RES: SMT CHANNABASAMMA @ BASAMMA AND OTHERS
APPEAL ADMITTED ON 8/3/2021
TCR RECEIVED
VIJAY KUMAR BHAT FOR R1
H MOHAN KUMAR FOR R2
TO R4

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- 48 RFA 1416/2015 (DEC/INJ,) PET: K. KRISHNAMURTHY AND OTHERS NAGARAJA N A SAMPATH AND ASSTS (NOC) RES: SMT. ERAMMA AND OTHERS M J ALVA FOR C/R1-3 (CP NO 87/2015)
A/W IA 1/2022 FOR PERMISSION TO PRODUCTION OF ADDL DOCUMENTS A/W STATEMENT OF OBJNS
2) IA 1/15 FOR STAY
3) MEMO FOR PRODUCTION OF ADDITIONAL DOCUMENTS
APPEAL ADMITTED ON 15/7/2016
TCR RECEIVED
PB D/W
- 49 RFA 1436/2015 (DEC/INJ,) PET: SRI A PRAVEEN MUNIYAPPA & SINCHANA M R RES: BANGALORE DEVELOPMENT AUTHORITY AND OTHERS SHIVANNA M FOR C/R2 (CP NO 773/15) K KRISHNA FOR R1
A/W IA 1/15 FOR STAY
(APPEAL ADMITTED ON 22/7/2016)
(TCR RECEIVED)
(PB K/B)
- 50 RFA 1448/2015 (INJ,) PET: SRI N SHANKAR ANAND R BEERANNAVAR & KUMAR SWAMY T H M/S ANAND & KUMAR ASSTS RES: MUNISANJEEVAPPA AND OTHERS S B KRISHNA FOR R1 & R2
A/W IA 2/2015 FOR APPOINTMENT OF COURT COMMISSIONER
APPEAL ADMITTED ON 21/12/2018
TCR RECEIVED
PB D/W
- 51 RFA 1461/2015 (SP,) PET: SMT LEELAMMA S SUBHASH RES: M K KURUVILLA AND OTHERS B N JAYADEVA FOR C/R1 (CP NO 768/2015) M NIKHILESH RAO INDUS LAW FOR R2
(APPEAL ADMITTED ON 23/3/2018)
(TCR RECEIVED)
(PB K/B)
- Connected With
- 51.1 RFA 1462/2015 (SP,) PET: RAGHU H KABADI M NIKHILESH RAO (NOC) SUBHASH S RES: M K KURUVILLA AND OTHERS B N JAYADEVA FOR C/R1 (CP NO 768/2015) (CAVEAT PUTUP IN RFA 1461/2015) R2- LEELAMMA SD
A/W NON FILING OF PB
(APPEAL ADMITTED ON 23/3/2018)
(TCR RECEIVED)

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- 52 RFA 1472/2015 (INJ,) *PET: THE BANGALORE DEVELOPMENT AUTHORITY LOKANATH A* *RES: MR SANTHILAL H R ANITHA ADV FOR GPA HOLDER OF RESPT*
A/W IA 2/15 FOR STAY
APPEAL ADMITTED ON 05/08/2021
TCR RECEIVED
PB D/W
- 53 RFA 1485/2015 (INJ,) *PET: SMT JAYALAKSHMAMMA SHASHI KUMAR G V* *RES: SRI JAYARAMA AND OTHERS*
ADMITTED ON 18/1/18
A/W IA 1/22 FOR PERMISSION TO PRODUCTION OF ADDL EVIDENCE
2) IA 1/15 FOR T I
(PB K/B) *B RANGA SWAMY FOR R1-R3*
- 54 RFA 1496/2015 (INJ,) *PET: SRI LAKSHMAN GOWDA NAVEEN J N* *RES: SRI M L SATISHKUMAR G T RUDRAMURTHY FOR C/R (CP NO 986/2015)*
A/W FILING OF PAPER BOOKS
ADMITTED ON 15/12/2015
- 55 RFA 1517/2015 (INJ,) *PET: SMT N HEMAVATHY PRABHU GOUD B TUMBIGI* *RES: SRI R MUNIRAJU PRADEEP NAIK K B H SHAMANNA*
(ADMITTED ON 16.04.2021)
A/W NON FILING OF AMENDED CAUSE TITLE IN R/O DECEASED APPELLANT
2) NON FILING OF SYNOPSIS & LIST OF AUTHORITIES BY BOTH SIDES
V/O DTD 08.03.2021
3) AFFIDAVIT FILED BY ADV FOR RESPT V/O/DTD 16/4/21
4) IA 2/15 FOR T I
(TCR RECEIVED)
(PB D/W)
- 56 RFA 1531/2015 (MON,) *PET: STATE BANK OF INDIA KRISHNA SWAMY S* *RES: MR MOHAMMED IRSHAD AND OTHERS HARISH ANANTHMURTHY FOR R2 & R3 V/O DTD 04/08/2016, NOTICE TO R1 DISPENSED WITH*
APPEAL ADMITTED ON 3/1/2019
TCR RECEIVED
PB D/W

COURT HALL NO :27

- 57 RFA 1537/2015 (MON,) PET: THE MANAGING DIRECTOR AND OTHERS RES: SRI N NARAYANA AND OTHERS
A/W IA 2/15 FOR STAY (PB D/W) K S BHEEMAI AH R1-N NARAYANA SD GOVT ADV FOR R2 (MA NOT FILED)
- 58 RFA 1543/2015 (PAR,) PET: SRI UMAATHI T K AND OTHERS RES: MR N A ASHAF AND OTHERS
A/W IA 1/2015 FOR T I (PB K/B) ANANDA K P USMAN BY HEGDE ASSTS FOR R1 & R2 R5 - HEMAVATHI SD R6 - PRASANNA KUMAR SD C M NAGABHUSHANA FOR R7 TO R10 V/O DTD 30/1/23 R3 & R4 ARE PLACE EX-PARTE BEFORE TRIAL COURT
- 59 RFA 1577/2015 (INJ,) PET: SRI NISAR AHMED HONESS RES: BANGALORE MAHANAGARA PALIKE
(ADMITTED ON 21/7/17) H R ANANTHA KRISHNA MURTHY M C NAGASHREE
A/W NON FILING OF AMENDED CAUSE TITLE IN R/O DECD APPELLANT V/O/D 20/01/23 2) NON FILING OF PAPER BOOK V/O/D 24/07/23 (TCR RECEIVED) FOR LR'S OF DECEASED APPELLANT
- 60 RFA 1578/2015 (DEC/INJ,) PET: SRI NISAR AHMED HONESS RES: BANGALORE MAHANAGARA PALIKE AND OTHERS
(ADMITTED ON 30/6/17) H R ANANTHA KRISHNA MURTHY NEGLUR ARAVIND
A/W NON FILING OF PAPER BOOK V/O/D 28/07/23, 14/09/2023 & 2.11.2023 (TCR RECEIVED) FOR R1 DILDAR SHIRALLI FOR R2
- 61 RFA 1630/2015 (SP,) PET: SMT. G SUNANDA AND OTHERS RES: SRI ANNAMALAI AND OTHERS
A/W IA 1/15 FOR STAY APPEAL ADMITTED ON 22/04/2016 TCR RECEIVED (PB K/B) VASANTH MADHAVA S H P LEELADHAR FOR R1 TO R6

COURT HALL NO :27

- 62 RFA 1636/2015 (MON,) *PET: MR K KARUNAKAR BANGERA SHIVARAMA BHAT O* *RES: MR CALISTH CARDOZA AND OTHERS RAJARAMA S FOR R1 HARIDAS BHAT FOR R2*
APPEAL ADMITTED ON 1/7/2016
TCR RECEIVED
PB D/W
- 63 RFA 1658/2015 (DEC,) *PET: L KRISHNA K V NARASIMHAN (NOC)* *RES: SMT. L.ALAMELU AND OTHERS M KRISHNAMURTHY FOR R1 & R2 R4(A) - DEEPIKA SD R4(B) - MONICA SD R5 - BHAGYAMMA SD V/O DTD 09/11/17 NOTICE TO R3 D/W V/O DTD 08/12/2022 R4(C) CALLED OUT ABSENT*
APPEAL ADMITTED ON 17/12/2015
TCR RECEIVED
(PB K/B)
- 64 RFA 37/2016 (DEC/INJ,) *PET: SMT SARASWATHI VARUN PAPI REDDY* *RES: SMT ANNAMMA AND OTHERS G S BALAGANGADHAR FOR R1 TO R3*
A/W IA 1/16 FOR T I
2) STATEMENT OF OBJECTION FILED BY ADVOCATE FOR RESPONDENTS
3) MEMO WITH LIST OF ADDITIONAL DOCUMENTS A/W STATEMENT OF OBJNS TO ADDL. DOCUMENTS ADMITTED ON 28/03/2016
TCR RECEIVED
PB KEPT BELOW (NOTES K/B)
- Connected With
- 64.1 RFA 38/2016 (DEC/INJ,) *PET: SMT SARASWATHI VARUN PAPI REDDY* *RES: SMT ANNAMMA AND OTHERS R R DEVENDRA GOWDA FOR R4 G S BALAGANGADHAR FOR R1 TO R3 (NOC)*
A/W IA 1/16 FOR STAY
2) MEMO A/W ADDITIONAL DOCUMENTS FILED BY ADVOCATE FOR RESPONDENTS ADMITTED ON 28/03/2016
TCR RECEIVED
PB K/B
NOTE K/B

COURT HALL NO :27

- 65 RFA 40/2016 (INJ,) PET: SMT RAJITHA AND RES: SRI M H
OTHERS SRINIVAS
D R RAJASHEKARAPPA
ADMITTED ON 2/3/2016 K M SOMASHEKARA FOR C/R
TCR RECEIVED (CP NO 29/16)
PB K/B
- 66 RFA 84/2016 (PAR,) PET: SMT. RES: SMT. LAKSHMAMMA
MUNIKALAMMA AND AND OTHERS
OTHERS M V ANIL KUMAR FOR
G M SRINIVASAREDDY C/R1 TO R3
(CP NO.1016/15)
- 67 RFA 119/2016 (RES,) PET: LAKSHMAN LAMANI RES: SRI. G.
LEELADHAR H P VENKATESH KUMAR AND
OTHERS
A/W IA 1/16 FOR STAY
ADMITTED ON 1/3/16 R S UMESH FOR C/R1
TCR RECEIVED (CP NO 9/16)
PB K/B R2- V RUDRAPPA SD
R3 - V RAMESH SD
R4- V NAGARAJ SD
R5 - GOVINDARAJU SD
- 68 RFA 135/2016 (INJ,) PET: M/S FERN SAROJ RES: THE STATE OF
(APPEAL APARTMENT AND OTHERS KARNATAKA AND OTHERS
ADMITTED) SUBBA REDDY K N
(TCR RECEIVED) T S MAHANTESH HCGP
(PB K/B) FOR R1 TO R4
- 69 RFA 138/2016 (SP,) PET: SRI. RES: SRI. B.C.
OBALESHAPPA AND VENKATESHAMURTHY AND
OTHERS OTHERS
SIDDAPPA B M
ADMITTED ON 23/3/2017
TCR RECEIVED VISHWANATH R HEGDE
(PB K/B) FOR R1
N D JAYADEVAPPA FOR
R2 TO R6
- 70 RFA 143/2016 (INJ,) PET: SRI S PRAVEEN RES: SRI MADAIHAH AND
T SESHAGIRI RAO OTHERS
CHIKKANAGOUDAR L S
A/W IA 1/16 FOR T I FOR R1
ADMITTED ON 15/7/16 S V MANJUNATHA FOR
TCR RECEIVED R2
PB K/B V/O/D 25/7/23 APPEAL
IS DISMISSED AGAINST
R2
AS ABATED
- 71 RFA 177/2016 (DEC/INJ,) PET: SMT RES: SRI A R
LAKSHMIDEVAMMA SRIKANTAPPA AND
R B SADASIVAPPA OTHERS
SREEVATSA FOR R1
ADMITTED ON 11/07/2016 ASHWIN S HALADY FOR
(PB KEPT BELOW) R2 & R3

COURT HALL NO :27

- 72 RFA 187/2016 (INJ,) PET: SMT. MANJULA AND OTHERS A MADHUSUDHANA RAO RES: SMT. S.P.RADHA K RAMESH
A/W IA 1/16 FOR STAY
ADMITTED ON 30/1/2017
TCR RECEIVED
PB K/B
- 73 RFA 201/2016 (SP,) PET: MRS EVELYN D SILVA AND OTHERS RES: MR RAJA SUVARNA GIRIDHAR H
ADMITTED ON 1/12/2016
PB K/B
PRAJWAL PATIL (VK NOT FILED)
- 74 RFA 255/2016 (PAR/POS,) PET: SRI. JAYARAM AND OTHERS HEGDE V S RES: SMT. VASANTHA A V AMARNATHAN FOR C/R (CP NO 1132/15)
NOTE: CP FILED BY A V AMARNATH ADV ON BEHALF OF RESPONDENT IS RETURNED WITH 0/OBJN
2) MATTER WITH RESPECT TO COURT FEE AND VALUATION IS KEPT OPEN TO BE DECIDED AT THE TIME OF FINAL HEARING
ADMITTED ON 4/12/18
(TCR RECEIVED)
(PB K/B)
- 75 RFA 273/2016 (DEC/INJ,) PET: MALATHI J MANJUNATHA REDDY V VINOD REDDY RES: E UMAPATHY AND OTHERS R NARENDRA FOR R1 & R2
A/W IA 1/16 FOR STAY
ADMITTED ON 1/4/2016
PB K/B
V/O DTD 10/04/19, NOTICE TO R3 IS DISPENSED WITH
- 76 RFA 274/2016 (INJ,) PET: SRI N KRISHNAMURTHY YADAV ZULFIKIR KUMAR SHAFI RES: BANGALORE MAHANAGARA PALIKE AND OTHERS JAGADEESWARA N R FOR C/R1 & ALSO FOR R2-R5 (CP NO 1145/15)
A/W IA 1/17 FOR T I
(ACK FOR HAVING SERVED PB ON OTHERSIDE NOT FILED)
ADMITTED ON 14/7/2017
(PB KEPT BELOW)

COURT HALL NO :27

- 77 RFA 367/2016 (PAR,) PET: SRI S R SRINIVSA KISHORE V B SHIVA KUMAR RES: SRI S R SATHYANARAYANA RAHUL AND OTHERS S SHAKER SHETTY FOR R2 & R3 R1 - S R SATHYANARAYANA RAHUL SD
ADMITTED ON 7/2/2019
TCR RECEIVED
PB D/W
- 78 RFA 379/2016 (DEC/INJ,) PET: SRI C PUTTAIAH AND OTHERS NAGAI AH VINAY G RES: SRI. SARANGAPANI AND OTHERS RESPONDENT NO. 1 - SARANGAPANI R2 - CHIKKATHAYAMMA SD V/O DTD 17/01/23 NOTICE TO R3 IS DISPENSED WITH
- 79 RFA 380/2016 (PB KEPT BELOW) (DEC/INJ,) PET: SRI C PUTTAIAH AND OTHERS NAGAI AH & VINAY G RES: SRI B SHANKAR YADAV @ B SHANKAR AND OTHERS M K VENKATARAMANA FOR R1 V/O/D 16/10/19 APPEAL AGAINST R2 & R3 STANDS DISMISSED
- 80 RFA 400/2016 (APPEAL ADMITTED) (TCR RECEIVED) (PB K/B) (POS,) PET: SRI.N.CHANDRA KANTHA AND OTHERS SHIVARUDRA SUNDAR D S RES: SRI.N.CHANDRASHEKAR N CHANDRASHEKAR SOLE RESPT - SD
- 81 RFA 415/2016 (INJ,) PET: SMT PREMAVATHI @ ANKAMMA SHANKARANARAYANA BHAT N RES: SRI N NAGARAJA AND OTHERS SHIVAKUMAR P & Y C SURESH FOR R1 R2-THE SUB REGISTRAR, K R PURAM SUB REGISTRAR OFFICE, BENGALURU - SD
- 82 RFA 418/2016 (MON,) PET: SRI N DEVARAJU H C SHIVARAMU (NOC) MURTHY K K V VENKATESH RES: SRI MURALIDHAR J N CHANDRASHEKAR S, RAJENDRA M S MAYA HOLLA & VIVEK HOLLA
ADMITTED ON 4/12/18
TCR RECEIVED
PB D/W

COURT HALL NO :27

- 83** RFA 429/2016 (SP,) *PET: SRI G MOHAN* *RES: SRI S P SHIVAKUMAR*
ADMITTED ON 17/6/2016
TCR RECEIVED (PB K/B) RAJESWARA P N B S JEEVAN KUMAR
- 84** RFA 481/2016 (SP,) *PET: SMT. GAYATHRI* *RES: SMT. B PREMA KUMARI AND OTHERS*
AW IA 1/19 FOR STAY (PB KEPT BELOW) T SESHAGIRI RAO **G S VENKAT SUBBA RAO**
FOR R1 (NOC NOT OBTAINED)
M R VIJAYARAGHAVAN FOR R1 & R2
B M PRASAD FOR C/R2 (CP NO. 47/16 & 313/16)
- 85** RFA 562/2016 (DEC,) *PET: SRI K SARAVANAN* *RES: SRI SELVARAJ AND OTHERS*
ADMITTED ON 21/1/2017
TCR RECEIVED PB K/B SRIDHAR PRABHU
M S ASHWIN KUMAR FOR R1
V/O/D 27/10/2023 R2 & R3 ARE THE LR'S OF DECD R1
V/O DTD 10/4/2019 R2 & R3 H/S
- Connected With
- 85.1** RFA 561/2016 (DEC,) *PET: SRI K SARAVANAN* *RES: SMT GOWRI*
REG: IA 1/21 FOR ADDL DOCUMENT SRIDHAR PRABHU **M S ASHWIN KUMAR**
2) IA 1/23 FOR IMPEADING AS R2
3) IA 2/23 FOR PRODUCTION OF ADDL DOCUMENT
4) IA 3/23 FOR DIRECTION
ADMITTED ON 15/7/2016
TCR RECEIVED PB K/B

COURT HALL NO :27

- 86 RFA 598/2016 (PAR,) *PET: SMT. RUDRAMMA S VISWESWARAIAH* *RES: SMT. MALA AND OTHERS*
ADMITTED ON 22/7/2016
TCR RECEIVED
PB K/B
VEERANA G TIGADI FOR R6
K V SHYAMAPRASAD FOR R7 & R8
N S SHESHADRI FOR R9 & R6 (NOC OBTAINED)
R1 - MALA SD
R3 - NEELAMMA SD
R4 - RUDRAMMA SD
V/O/D 27/1/20 R1 IS LRS OF DECD R2
V/O DTD 28/9/22,
NOTICE TO R5 IS ACCEPTED BY WAY OF PAPER PUBLICATION
R5 - GAGANA SD
- 87 RFA 599/2016 (,) *PET: L B DURGAPPA CHIDAMBARA G S* *RES: NAGAPPA AND OTHERS*
ADMITTED ON 24/6/16
TCR RECEIVED
PB K/B
MAHESH R UPPIN FOR R1 & R2
R3 - RAMANAIIKA SD
R4 - RAMAPPA SD
R5 - MARIYAMMA SD
R6 - LAKSHAMAMMA SD
R7 - SHIVAPPA SD
R8 - RATHNAMMA SD
R9 - SHIVAJI SD
R10 - GANAPATHI SD
R11 - VEERABHADRA SD
- Connected With
- 87.1 RFA 580/2016 (PAR,) *PET: RAMANAIIKA AND OTHERS S V PRAKASH* *RES: NAGAPPA AND OTHERS*
ADMITTED ON 21/4/2016
TCR RECEIVED
PB K/B
MAHESH R UPPIN FOR R1 & R2
R3 - RAMAPPA SD
R4 - MARIYAMMA SD
R5 - L B DURGAPPA SD
R6- LAKSHMAMMA SD
R7 - SHIVAPPA SD
R8 - RATHNAMMA SD
- 88 RFA 607/2016 (INJ,) *PET: SMT B V ARUNA KUMARI SHANMUKHAPPA* *RES: SMT MANJULA ASHWATH AND OTHERS V R BALARAJ FOR R1 S RUPESH KUMAR FOR R2*
ADMITTED ON 22/4/2016
TCR RECEIVED
PB KEPT BELOW

COURT HALL NO :27

- 89 RFA 620/2016 (PAR,) PET: SMT RATHANAMMA AND OTHERS
MANJUNATH G KANDEKAR RES: SMT MUNIYAMMA AND OTHERS
K P THRIMURTHY & KRISHNA M N FOR C/R3 & AND ALSO FOR R4
(CP NO 145/16)
L M SOWRABA JEEVALA FOR R2 & R5
V/O/D 28/7/2023 R2 - R5 ARE LR'S OF DECD R1
- 90 RFA 622/2016 (SP,) PET: M/S SANATHA BUILDERS
R B SADASIVAPPA RES: SRI VENKATESH AND OTHERS
M ERAPPA REDDY FOR C/R1
(CP NO 174/16 & 572/16)
V/O DTD 20/12/23 R2 R5 & R7 SERVED BY WAY OF PAPER PUBLICATION
R2 NIRMALA SD
R5 KOKOLU
VENKATANARAYANA SD
R7 Y MANOHAR SD
PUSHPALATHA FOR R3 R4 & R6
- 91 RFA 648/2016 (INJ,) PET: MRS. LAKSHMAMMA AND OTHERS
RAJAGOPALA NAIDU RES: MRS. KANAKAMMA A G NAGARAJA
(PB D/W)
- 92 RFA 654/2016 (RES,) PET: SMT SANTHOSH P AND OTHERS
P D SURANA & KRISHNAMURTHY V RES: SMT RAMYA V AND OTHERS
RAJESH S V FR C/R5 & R6
& RAJESH D M IN CP 191/16 & 595/16
V/O DTD 6/2/23 R1 & R2 H/S R1 RAMYA V & R2 NAVYA V
R3 - U C O BANK SD
K RAMA BHAT FOR R4
N S NARASIMHA SWAMY FOR R7
V/O DTD 15/11/2022
NOTICE TO R8 -
NAGARAJAIAH IS H/S
M D ALVANDAR FOR R9

COURT HALL NO :27

- 93 RFA 697/2016 (DEC/PAR,) PET: SRI ARUN KUMAR RES: SMT LALITA BAI
PATIL AND OTHERS
ADMITTED ON 4/8/2016 MAHAMAD TAHIR A M VENKATAPPA FOR R1
& R5
TCR RECEIVED R2 - SHEELA SD
PB K/B R3 - LEELA SD
R4 - SWAROOA SD
- 94 RFA 767/2016 (SP,) PET: SRI. RES: SRI. RAMANNA
LAXMIKANTHA AND AND OTHERS
OTHERS G S BALAGANGADHAR
ADMITTED ON 28/4/2016 H N BASAVARAJU FOR R1-R3 (NOC VK
TCR RECEIVED FILED)
PB K/B H V MANJUNATH FOR R1
TO R3
AKASH V T FOR R1 TO
R3 (NOC)
B V VENKATALAKSHAMMA
FOR R4 & R5
B G VASANATHA KUMAR
FOR R6 TO R8
H P VEERABHADRASWAMY
FOR R6 TO R8
SANTHOSH KUMAR M B
FOR R4 & R5 (NOC)
- 95 RFA 789/2016 (SP,) PET: G ANNASWAMY RES: SMT M A
NAIDU UMAVATHY AND OTHERS
RAVI H K
ADMITTED ON 28/7/2016
TCR RECEIVED
PB KEPT BELOW VARUN PAPIREDDY FOR
R1-R4
- 96 RFA 802/2016 (SP,) PET: R PRAKASH RES: G N GOWDA
A/W ACCEPTANCE OF XEROX COPY OF VINOD REDDY M SHIVAPRAKASH (NOC)
PAPER BOOK (XEROX PB KEPT BELOW) VINAY S FOR C/R IN
ADMITTED ON 28/7/2017 CP 384/16
TCR RECEIVED
- 97 RFA 806/2016 (MON,) PET: SRI H B RES: SRI NANDA
RANGANATH KISHORE
ADMITTED ON 11/2/19 RAJASHEKAR S K N DAYALU
TCR RECEIVED
PB K/B
- 98 RFA 810/2016 (INJ,) PET: SRI B R RES: THE
SATYANARAYANA SINGH COMMISSIONER
R B SADASIVAPPA
ADMITTED ON 11/7/2016
TCR RECEIVED ASHWIN S HALADY FOR
PB K/B R1
N JAGADISH BALIGA
FOR R1

COURT HALL NO :27

- 99** RFA 811/2016 (DEC/INJ,) *PET: ASHWATHAPPA AND OTHERS* *RES: EASWRAPPA AND OTHERS*
ADMITTED ON 1/3/2017 **V N NAGA REDDY** **S VISWESWARAIAH FOR R1**
TCR RECEIVED PRATAP KUMAR K J JAGADEESHA FOR R2
PB K/B G HANUMANTHA REDDY FOR C/R2 (CP NO 245/16)
JAGADEESHA GOWDA FOR R2 (NOC)
- 100** RFA 879/2016 (MON,) *PET: SRI S C KARIAPPA* *RES: MR S L MOHAN KUMAR*
A/W KMC, BENGALURU **A MADHUSUDHANA RAO** **VIJAY KUMAR PRAKASH**
MEDIATION CENTRE REPORT AS MATTER IS "NOT SETTLED"
(ADMITTED ON 01/07/16)
(TCR RECEIVED)
(PB K/B)
- 101** RFA 902/2016 (INJ,) *PET: S RAMESH AND OTHERS* *RES: K NANJAPPA @ NANJA REDDY AND OTHERS*
A/W IA 3/16 FOR ADDITIONAL DOCUMENTS **M S VARADARAJAN FOR R1**
2) IA 4/16 FOR STAY (ADMITTED ON 7/11/19) **SANTHOSH R NELKUDRI (NOC)**
(TCR RECEIVED) **S B HEBBALLI** KEMPANNA FOR R2 & R3 (NOC)
N JAGADISH BALIGA FOR R2 & R3
ASHWIN S HALADY FOR R2 (NOC)
- Connected With
- 101.1** RFA 866/2016 (,) *PET: THE COMMISSIONER AND OTHERS* *RES: SRI K NANJAPPA @ NANJA REDDY*
A/W IA 1/16 FOR STAY **AMIT DESHPANDE** **M S VARADARAJAN FOR C/R**
(APPEAL ADMITTED ON 7/11/19) (CP NO 757/16)

COURT HALL NO :27

- 101.2** RFA 988/2016 (INJ,) *PET: SRI R SURENDRA A MADHUSUDHANA RAO* *RES: SRI K NANJAPPA @ NANJAPPA REDDY AND OTHERS*
A/W IA 2/16 FOR ADDITIONAL DOCUMENTS A/W OBJECTIONS
2) IA 4/16 FOR STAY A/W STATEMENT OF OBJECTION
(V/O DTD 24/1/19 ACK FOR HAVING SERVED COPY NOT FILED)
(APPEAL NOT ADMITTED)
M S VARADARAJAN FOR R1
N JAGADISH BALIGA FOR R2 & R3
KEMPANNA FOR R2 & R3 (NOC)
- 102** RFA 961/2016 (DEC,) *PET: SMT. YASHODA BAI K RAJU P C N VENUGOPAL (NOC)* *RES: SRI. LAKSHMANA AND OTHERS*
A/W IA 1/18 FOR APPOINTMENT OF COURT COMMISSIONER A/W SOB
2) IA 1/2022 FOR APPOINTMENT OF COURT COMMISSIONER A/W STATEMENT OF OBJECTIONS
APPEAL ADMITTED ON 22/07/2016
TCR RECEIVED PB K/B
SHIVAYOGESHA SHIVAYOGIMATH FOR R1
R3- M G GOPAL SD
V/O.DTD.19/07/2023
APPEAL AGAINST R2 IS DISMISSED
AS NOT PRESSED
- 103** RFA 965/2016 (INJ,) *PET: M/S GOLDEN GATE PROPERTIES LTD A C CHETHAN (NOC)* *RES: SRI P CHANDRE GOWDA*
ADMITTED ON 12/3/19
TCR RECEIVED PB K/B
M MOHAN KUMAR
- 104** RFA 970/2016 (PAR,) *PET: KUM. SRI. GAYATHRI AND OTHERS KANTHARAJU N K* *RES: SMT. NEELA AND OTHERS*
(ADMITTED ON 1/2/19)
(TCR RECEIVED)
(PB K/B)
SUNDAR RAM S R FOR C/R1-R3
(CP NO 405/16)
GANESH S FOR R1 TO R3
SHRIKANTA SHARMA FOR C/R1 TO R3 IN CP
405/2016

COURT HALL NO :27

- 105** RFA 983/2016 (DEC,) *PET: HANUMAIAH
A MADHUSUDHANA RAO
H V SHYAME GOWDA* *RES: SMT YESHODAMMA
AND OTHERS
M KUMARSWAMY
FOR R1 & R2*
A/W IA 2/2021
FOR T I
ADMITTED ON
8/2/2019
TCR RECEIVED
PB K/B
- 106** RFA 1011/2016 (DEC/INJ,) *PET: R CHANDANMAL
SINCE AND OTHERS
SATYANAND B S* *RES: SRI CHETAN
KUMAR
S A WAJID*
A/W IA 1/16 FOR
ADDITIONAL
DOCUMENTS
(ADMITTED ON
21/2/2019)
(PB D/W)
- 107** RFA 1041/2016 (DEC/INJ,) *PET: SMT K
SAVITHRAMMA
H N BASAVARAJU* *RES: SRI M GANESH
AND OTHERS*
A/W IA 3/16 FOR
DIRECTION
2) IA 4/16 FOR
DIRECTION
3) IA 2/16 FOR T
I A/W COUNTER
AFFIDAVIT FILED
BY ADV FOR R1
ADMITTED ON
1/3/2017
(TCR RECEIVED)
PB K/B
K R KRISHNA MURTHY
FOR R1
PRASAD HIREMATH FOR
R2-R4
- 108** RFA 1077/2016 (DEC,) *PET: C.K. PRAHLADA
AND OTHERS* *RES: STATE OF
KARNATAKA AND OTHERS*
(ADMITTED ON
22/9/2020)
TCR RECEIVED
PB K/B
VANAJAKSHI
V/O/D 03/07/23 HCGP
FOR R1 TO R3 (MA NOT
FILED)
HARINI B R FOR R6
CHITHAPPA FOR R4 &
R5
SUMANA BALIGA M FOR
R4
V/O/D 10/08/23
APPEAL STANDS
DISMISSED AS
ABATED AGAINST R6
H R ANITHA FOR LRS
OF R6 I.E. R6(A) TO
(E)

COURT HALL NO :27

- 109** RFA 1101/2016 (INJ,) *PET: DR V NARAYANASWAMY SHANMUKHAPPA* *RES: SRI V RAMAIAH AND OTHERS B N SHIVANNA FOR C/R1 & R2 (CP NO 467/16) PHANIRAJ KASHYAP FOR R1 (NOC)*
ADMITTED ON 19/2/2018
TCR RECEIVED
PB KEPT BELOW
- Connected With
- 109.1** RFA 1135/2016 (INJ,) *PET: DR.V.NARAYANASWAMY AND OTHERS SHANMUKHAPPA* *RES: SRI.V.RAMAIAH B N SHIVANNA FOR C/R (CP NO 468/16)(NOC GIVEN) PHANIRAJ KASHYAP FOR R1(NOC VK)*
ADMITTED ON 19/2/2018
TCR RECEIVED
COMMON PB K/B
- 110** RFA 1113/2016 (INJ,) *PET: M/S DOWLATH MARKET OWNERS AND MERCHANTS V B SHIVA KUMAR* *RES: SRI B K RAMANJUAM AND OTHERS C R SUBRAMANYA FOR R1, R2, R4-R7 R3 - B K SUSHEELAMMA SD*
A/W OBJECTION ON IA 1/16 & IA 2/16 NOT FILED
V/O DTD 6/12/2018
ADMITTED ON 06/12/2018
TCR RECEIVED
PB D/W
- 111** RFA 1122/2016 (SP,) *PET: B.N JANARDHANA REDDY B NAGARAJAN A SAMPATH T SHESHAGIRI RAO FOR P'SD APPELLANT* *RES: B.V DAYANAND AND OTHERS K N DAYALU ASSTS FOR R1 & R2 K S MANJUNATH FOR R3 & R4*
ADMITTED ON 15/6/16
TCR RECEIVED
PB K/B
- 112** RFA 1132/2016 (DEC,) *PET: SMT GIRIJA AND OTHERS BASAVARAJAPPA D R* *RES: SRI B SRINIVASA AND OTHERS M SHIVAPRAKASH FOR C/R1 (CP NO 510/16) & R2(A-E)*
(ACK FOR HAVING SD PB ON OTHER SIDE NOT FILED)
ADMITTED ON 14/2/16
TCR RECEIVED
PB K/B
- 113** RFA 1133/2016 (PAR,) *PET: KEMPAMMA AND OTHERS K S RAMASWAMY IYENGAR* *RES: HUCHAMMA AND OTHERS M VINAYA KEERTHY FOR R1, & R3-R6 R2 - KAMALAMMA SD*
ADMITTED ON 21/7/2017
TCR RECEIVED
PB K/B

COURT HALL NO :27

- 114** RFA 1136/2016 (INJ,) *PET: M/S. SOUTH WESTERN RAILWAY C BABU* *RES: SRI PILLAPPA AND OTHERS SHIVARUDRA FOR C/R1-R5 (CP NO 694/16)*
A/W IA 1/16 FOR STAY
ADMITTED ON 30/6/2017
TCR RECEIVED
PB K/B
Connected With
- 114.1** RFA 1137/2016 (INJ,) *PET: M/S. SOUTH WESTERN RAILWAY C BABU* *RES: SMT.NANJAMMA AND OTHERS SHIVARUDRA FOR C/R1 & R2 (CP NO 695/16)*
A/W IA 1/16 FOR STAY
ADMITTED ON 30/6/2017
TCR RECEIVED
PB K/B
- 115** RFA 1184/2016 (PAR,) *PET: SMT VISHALAKSHI AND OTHERS G B MANJUNATHA* *RES: SMT VAJRAMMA AND OTHERS K SRINIVASA FOR R1 - R5 AMAN LAW CHAMBERS FOR R6(A & B) SHAHUL HAMEED FOR R6(A & B) VIJAY FOR R6(A & B) (NOC)*
ADMITTED ON 17/6/2019
TCR RECEIVED
PB K/B
- 116** RFA 1230/2016 (DEC/INJ,) *PET: SRI.M.JAYARAM S KALYAN BASAVARAJ* *RES: SRI.ANIL @ ANIL KUMAR AND OTHERS M VENKATAPPA FOR R1 V F KUMBAR FOR R3-R6 V/O/D 14/08/23 G A MITHUN FOR R2 (VK NOT FILED) HENCE R2 IS PLACED EX-PARTE*
REG: IA 2/16 FOR STAY
2) NON FILING OF PAPER BOOK
Connected With
- 116.1** RFA 1224/2016 (DEC/INJ,) *PET: SMT. USHA AND OTHERS MITHUN G A* *RES: SRI. ANIL @ ANIL KUMAR M VENKATAPPA FOR C/R CP NO 618/16*
REG: NON FILING OF PAPER BOOK
V/O DTD 02/09/16 & 03/07/23
(APPEAL ADMITTED)
(TCR RECEIVED)
(PB NOT FILED)
- 117** RFA 1288/2016 (DEC/INJ,) *PET: THE COMMISSIONER AND OTHERS RAKSHITHA D J (NOC) B PAPE GOWDA (NOC)* *RES: SRI VENKATARAMANA AND OTHERS L S VENKATAKRISHNA FOR C/R1(A) (CP NO 516/16) R1(B) -SUSHMITHA SD R1(C) - V SUHASH SD*
ADMITTED ON 14/6/2019
TCR RECEIVED
PB K/B

COURT HALL NO :27

- 118** RFA 1298/2016 (DEC,) *PET: SMT. GEETHA VENKATESH NAGARAJA B K* *RES: SRI. GURURAJ MURALIDHARA R HARANAHALLI LAW PARTNERS*
ADMITTED ON 21/11/2019
TCR RECEIVED
PB K/B
- 119** RFA 1825/2016 (DEC/INJ,) *PET: SRI.S.VIJAYARAJ CHANDRANATH ARIGA K* *RES: SRI. MANOHAR MAL AND OTHERS*
A/W IA 1/16 FOR T I
2) IA 2/16 FOR STAY
3) IA 1/17 FOR T I
ADMITTED ON 24/11/2016
PB K/B
K V NARASIMHAN FOR R1 & R2
SANTHOSH FOR R1 TO R3
PROPOSED R5 - SHARADAMMA SD
PROPOSED R6 - VASANTH KUMAR SD
R4(1) - BHASKAR SD
R4(2) - RAM MURTHY SD
R4(3) - LAKSHMAN MURTHY SD
R4(4) - SRINIVAS SD
R4(5) - JAGADISH SD
R4(6) - DIVAKAR SD
V/O/D 27/10/2023
R4(7) & R4(8) ARE DELETED
- 120** RFA 1/2017 (PAR,) *PET: MR R MALLIKARJUNA JAGADEESH MUNDARAGI* *RES: SMT R KATHYAYINI*
A/W IA 1/2017 FOR STAY
ADMITTED ON 5/3/21
PB K/B
B M HALASWAMY
- 121** RFA 20/2017 (PAR/INJ,) *PET: KARNATAKA MILK CO OPERATIVE FEDERATION SHANMUKHAPPA* *RES: SMT. SUBBALAKSHMI*
ADMITTED ON 14/7/2017
TCR RECEIVED
PB K/B
A SAMPATH
- 122** RFA 21/2017 (INJ,) *PET: KARNATAKA MILK CO-OPERATIVE FEDERATION SHANMUKHAPPA* *RES: SMT. ARATHI NARAYAN*
ADMITTED ON 14/7/2017
PB K/B
A SAMPATH FOR C/R
(CP NO 1305/16)

COURT HALL NO :27

- 123** RFA 24/2017 (RES,) *PET: SMT. VASUNDHARA PARASURAM AND OTHERS GURURAJ D M* *RES: SRI. SURESH JAYARAM AND OTHERS ARCHANA K M*
A/W STEPS TO BE TAKEN IN R/O R1 SINCE UNSD COVER RETURNED WITH POSTAL SHARA AS UNCLAIMED
2) IA 1/2017 FOR STAY
ADMITTED ON 18/6/2018
TCR RECEIVED (PB K/B)
AMICUS CURIAE FOR R2 TO R4 V/O DTD 24/11/2021
- 124** RFA 36/2017 (PAR/INJ,) *PET: SRI. RAJAMAHAL PROUDHA SHALE, C SHANKAR REDDY* *RES: SRI.M.SRINIVAS HOLLA & HOLLA VIVEK HOLLA FOR R1 & R2*
A/W IA 1/17 FOR T I
2) ACCEPTANCE OF XEROX/CERTIFIED COPY OF PAPER BOOK (TYPED COPY NOT FILED)
ADMITTED ON 3/3/21
PB K/B
- 125** RFA 37/2017 (PAR,) *PET: SMT. MANJULA AND OTHERS* *RES: SMT. SHALINI C.S. AND OTHERS*
A/W NON FILING ACK FOR HAVING SD COPY OF PAPER BOOK TO ADV FOR R3 V/O DTD 2/6/23
ADMITTED ON 8/2/17
1 PB K/B
B K MOHAN
(CP NO 1384/16 & 1538/16)
A KUMARAVEL FOR R3 V/O/DTD 16/03/2020
APPEAL AGAINST R1&2 IS DISMISSED AS WITHDRAWN
- 126** RFA 39/2017 (DEC/INJ,) *PET: SMT. SARASWATHI SADASHIVAIAH K G* *RES: THE STATE OF KARNATAKA AND OTHERS*
A/W IA 2/2017 FOR T I
ADMITTED ON 9/3/21
PB K/B
GOVT ADV FOR R1 ASHWIN S HALADY FOR R2 & R4
R3-THE DIVISIONAL COMMISSIONER, BANGALORE DIVISION, SHANTHINAGAR SD

COURT HALL NO :27

- 127** RFA 67/2017 (,) *PET: SRI S M GOVINDARAJU SHIVARAMA A* *RES: MIS ADITI G AND OTHERS K M ESWARAPPA FOR C/R1 (CP NO: 1253/16) R3- GOWRAMMA SANJEEV MURTHY SD R4- BHAGYAMMA SD V/O/DTD 12/01/2021, APPEAL AGAINST R2 & R5-R7 STANDS DISMISSED FOR NOT TAKING STEPS V/O DTD 08/12/2022 R2, R5-R7 ARE CALLED OUT ABSENT*
A/W IA 1/2017 FOR STAY ADMITTED ON 3/3/21 TCR RECEIVED PB K/B
- 128** RFA 68/2017 (DEC/INJ,) *PET: JEFEREY SEBASTIAN FERNANDEZ KASHYAP N NAIK* *RES: CATHOLIC CLUB AND OTHERS NIDHISHREE B V FOR C/R1 & R2 (CP NO 1298/16)*
PB D/W
- 129** RFA 79/2017 (PAR,) *PET: SRI A K SUKUMAR KALPANA SUKUMAR* *RES: A N KRISHNAMURTHY AND OTHERS R A CHANDRASHEKARA REDDY FOR R2 V/O DTD 20/9/21 NOTICE TO R1 H/S R1 A N KRISHNAMURTHY*
ADMITTED ON 5/12/2018 TCR RECEIVED PB D/W
- Connected With
- 129.1** RFA 1980/2016 (POS,) *PET: SMT. V.S. PADMA @ MANJULA DWARAKANATH H S* *RES: SRI. A.K. SUKUMAR T C NAGARATHNAMMA*
ADMITTED ON 1/3/2017 TCR RECEIVED V/O DTD 1/12/22 PB NOT NECESSARY
- 129.2** RFA 1981/2016 (PAR,) *PET: SMT. V.S. PADMA @ MANJULA DWARAKA NATH H S* *RES: SRI. A.K. SUKUMAR AND OTHERS T C NAGARATHNAMMA FOR R1 R2 V B SUSHEELA SD*
ADMITTED ON 1/3/2017 TCR RECEIVED PB K/B
- 129.3** RFA 1991/2016 (DEC,) *PET: SMT V S PADMA @ MANJULA DWARAKA NATH H S* *RES: SRI A K SUKUMAR AND OTHERS T C NAGARATHNAMMA FOR R1 ASHWIN S HALADY FOR R2 (NOC) KEMPANNA FOR R2 R3 V B SUSHEELA SD*
ADMITTED ON 1/3/2017 TCR RECEIVED PB D/W

COURT HALL NO :27

- 130** RFA 88/2017 (DEC/INJ,) *PET: SRI. B.N. NANJUNDAPPA* *RES: SRI. B.S. MOHAN AND OTHERS*
A/W IA 1/17 FOR T I **G S VENKAT SUBBA RAO**
ADMITTED ON 17/1/2018 (TCR RECEIVED) (PB K/B)
R1- B S MOHAN SD
V/O DTD 26/08/2022, SERVICE OF NOTICE TO R2 - B N NETHRAMMA IS HELD SUFFICIENT AND DEEMED TO BE SERVED
R3(A) - GUNASHEELA SD
V/O DTD 23/1/23 NOTICE TO R3(B) AND R3(C) ARE HELD SUFFICIENT
R3(B) - SUNITHA
R3(C) - GOUTHAM
- 131** RFA 126/2017 (INJ,) *PET: SMT. SHASHEEN TAJ AND OTHERS* *RES: SMT. SHAHANAZ BEGUM AND OTHERS*
A/W IA 1/23 FOR PERMISSION TO PRODUCTION OF ADDL DOCUMENTS FILED BY ADV FOR RESPONDENTS **C SHANKAR REDDY (NOC)** **M S MUKARRAM FOR R1**
2) IA 1/18 FOR PRODUCTION OF ADDL DOCUMENTS AMIT DESHPANDE FOR
3) IA 2/18 FOR T I R2 & R3
4) IA 3/2017 FOR STAY A/W SOB
5) NON FILING OF SYNOPSIS AND LIST OF AUTHORITIES BY BOTH SIDES V/O DTD 4.3.2021
ADMITTED ON 7/7/17
PB K/B
Connected With
- 131.1** RFA 567/2017 (PAR,) *PET: SRI ABDUL RAHIM @ RIZWAN PASHA AND OTHERS* *RES: SRI ABDUL SHAKOOR @ CHAND PASHA AND OTHERS*
C SHANKAR REDDY (NOC) **M S MUKARRAM FOR R3**
A RAJESH FOR R1, R2, R4 TO R7
- 132** RFA 147/2017 (DEC/INJ,) *PET: VENUGOPAL R* *RES: BRIGADE MILLENIUM LABURNUM BLOCK*
ADMITTED ON 6/12/2017 (TCR RECEIVED) (PB K/B) **C N SANDHYA** **CHETANA BY**

COURT HALL NO :27

- 133** RFA 149/2017 (DEC/INJ,) *PET: THE BUILDERS
NGV CLUB AND OTHERS
SUKUMARAN G* *RES: SRI B
GANESH(P1147) AND
OTHERS
K S NANDISH BABU FOR
R1 & R2*
A/W IA 2/17 FOR
VACATING INTERIM
ORDER DTD
02/02/17 A/W
OBJECTION
2) SYNOPSIS
FILED BY ADV FOR
APPELLANT V/O
DTD 18/8/23
ADMITTED ON
2/2/17
(PB K/B)
- 134** RFA 161/2017 (INJ,) *PET: SMT LAKSHMAMMA
T SESHAGIRI RAO* *RES: SRI A R
NARENDRA BABU AND
OTHERS*
A/W IA 1/17 FOR
T I
ADMITTED ON
1/3/17
TCR RECEIVED
(PB K/B)
M RAMAKRISHNA FOR R1
& R2
V/O DTD 27/1/2022
SERVICE OF NOTICE TO
R3 - V N NARAYANAPPA
HELD SUFFICIENT
- 135** RFA 163/2017 (PAR,) *PET: N. J. NATARAJ
AND OTHERS
RAJESWARA P N
NARAYANA RAO H R* *RES: N. J. SUNANDA
LAKSHMI AND OTHERS
DHONDALE LAW ASSTS
BY SHRINIVAAS P
DHONDALE FOR R1, R2
& R4
R3 - P R LAVANYA
MANNAR SD*
A/W IA 2/17 FOR
VACATE THE
INTERIM ORDER
DTD 1/7/17
ADMITTED ON
1/7/2017
(PB K/B)
- 136** RFA 166/2017 (PAR/INJ,) *PET: MR C M IBRAHIM
K V SHYAMAPRASADA* *RES: MRS SAVITHA G
AND OTHERS
BHANU PRASAD K FOR
C/R2
(CP 1200/16 & 92/17)
& FOR R1*
ADMITTED ON
1/7/2017
TCR RECEIVED
PB K/B
- 137** RFA 176/2017 (DEC/INJ,) *PET: K R MANJUNATH
K V NARASIMHAN* *RES: SRI HALAIAH @
HALAPPA
ARCHANA MURTHY P FOR
C/R
(CP NO 1317/16 &
181/17)*
A/W IA 1/23 FOR
AMENDMENT OF
PLAINT A/W SOB
2) IA 1/21 FOR
PRODUCTION OF
ADDL DOCUMENTS
ADMITTED ON
15/2/2017
TCR RECEIVED
PB'S K/B

COURT HALL NO :27

- 138** RFA 215/2017 (INJ,) *PET: NASEER AHEMAD KHAN* *RES: B MOHAMAD AMEEN ASLAM KHAN*
ADMITTED ON 17/12/2019
PB D/W
NARAYANASWAMY K
- 139** RFA 255/2017 (INJ,) *PET: KRISHNA RAO SAMPATH A* *RES: SRI JAYASHANKAR NAGAIHAH & VINAY G*
A/W IA 1/2023 FOR PRODUCTION OF ADDL DOCUMENTS
2) IA 1/2017 FOR STAY
3) NON FILING OF SYNOPSIS / LIST OF AUTHORITIES BY BOTH SIDES
V/O/D 12/3/2021
ADMITTED ON 8/3/2017
PB K/B
- 140** RFA 262/2017 (INJ,) *PET: SMT. B S SUMATHA* *RES: SRI SURESH K DHIRAJ KUMAR*
A/W IA 2/17 FOR ADDL EVIDENCE
A/W OBJECTION
ADMITTED ON 30/6/2017
PB D/W
S R RAVIPRAKASH & SRIKANTH M
M RAJASHEKAR (NOC)
A V AMARNATHAN FOR C/R (CP NO 129/17)
- 140.1** RFA 478/2019 (DEC,) *PET: SRI SURESH K DHIRAJ KUMAR* *RES: SMT B S SUMATHA AND OTHERS*
Connected With
SRIKANTH M
- 141** RFA 279/2017 (PAR,) *PET: SMT RATHNAMMA S SRIKANTH* *RES: SMT CHINNAMMA AND OTHERS*
A/W IA 1/17 FOR T I
PB D/W
C SHANKAR REDDY FOR C/R5
(CP NO 1529/16) (CP RETND WITH 0/OBJNS)
R2- H T SUJATHA - SD
R3- B KIRAN - SD
R4- B ARUN - SD
V/O/DTD 24/8/21
APPELLANT & R2-R4 ARE TREATED AS LR'S OF DECEASED R1

COURT HALL NO :27

- 142** RFA 282/2017 (PAR,) *PET: SMT. MEERA BAI* *RES: SRI. VITHOBHA*
BHANU PRASAD K *RAO AND OTHERS*
SMT INDUMATHI S R **R2- ESHWAR RAO**
ADMITTED ON **JADHAV SD**
30/9/21 **R4- SHASHIDHAR RAO**
PB K/B **JADHAV SD**
V/O DTD 12/03/21
NOTICE TO R3 & R5
ARE
HELD SUFFICIENT
R3- ASHWATHNARAYANA
RAO JADHAV
R5- VENKOBA RAO
JADHAV
V/O DTD 16/09/21
SERVICE OF NOTICE TO
R1 - VITHOBHA RAO IS
HELD SUFFICIENT
- 143** RFA 302/2017 (INJ,) *PET: SRI. V. GOVINDA* *RES: SRI. N. SURESH*
R EDDY AND OTHERS **NATARAJA H C FOR C/R**
Y K NARAYANA SHARMA (CP NO 162/17)
M S ASHWIN KUMAR
(NOC)
A/W NON FILING
OF SYNOPSIS AND
LIST OF
AUTHORITIES BY
ADV FOR
RESPONDENT V/O
DTD 5/3/2021
2) IA 1/2017 FOR
STAY
ADMITTED ON
22/2/2017
TCR RECEIVED
PB K/B
- 144** RFA 312/2017 (INJ,) *PET: SRI GYAN CHAND* *RES: MR G M SOLOMON*
BAFNA **RAJU AND OTHERS**
CHANDRASHEKAR PATIL **SHANMUKHAPPA FOR R1**
V/O/D 6/12/17
SERVICE OF NOTICE TO
R2 IS
DISPENSED WITH AT
THE RISK OF
APPELLANT

COURT HALL NO :27

- 145** RFA 329/2017 (DEC,) *PET: SRI K* *RES: SMT D P*
ADMITTED ON *TARAKARAMAN AND* *LEELAVATHI AND*
12/3/21 *OTHERS*
TCR RECEIVED **B SHARATH KUMAR**
PB K/B

R RAVI &
CHIKKABOREGOWDA S S
FOR R5
V/O DTD 17/10/2019
SERVICE OF NOTICE TO
R1 TO R4 IS HELD
SUFFICIENT
R1 - D P LEELAVATHI
R2 - T G
CHIKKANARASIMHAIAH
R3 - ANITHA C N
R4 - ANUSHRI C N
- 146** RFA 374/2017 (PAR,) *PET: SMT. S.V.* *RES: SMT.*
ADMITTED ON *VEDHAVATHI* *VENKATALAKSHMAMMA*
7/7/2017 *RAMESH P KULKARNI* *AND OTHERS*
TCR RECEIVED
PB K/B

A DEVARAJA FOR R1,
R2 & R4
B C VENKATESH FOR R3
CHINMAY T MIRJI FOR
R5
- 147** RFA 381/2017 (,) *PET: SRI S KANTHARAJ* *RES: SRI S*
HARISH H V *SOMASHEKARA RAJU*

A/W IA 3/17 FOR **SOMASHEKARA K M**
AMENDMENT OF **BHARGAV G**
PRAYER
2) IA 2/17 FOR T
I
ADMITTED ON
13/8/21
TCR RECEIVED
PB D/W

Connected With
- 147.1** RFA 622/2023 (INJ,) *PET: SRI.* *RES: SRI. S.*
REG: IA 1/2023 *SOMASHEKARA RAJU* *KANTHARAJ*
FOR CD OF 19 **BHARGAV G** **HARISH H V**
DAYS IN FILING
2) IA 2/2023 FOR
T I
TCR RECEIVED

COURT HALL NO :27

- 148** RFA 397/2017 (PAR,) *PET: C NAGARAJ AND OTHERS* *RES: SIDDAMMA AND OTHERS*
ADMITTED ON 4/6/19 **SHIVASHANKAR K** **M S VARADARAJAN FOR C/R10**
TCR RECEIVED (PBS K/B) P M NARAYANA SWAMY (CP NO 322/17) & FOR R12
FOR A2 TO A5 R1- SIDDAMMA SD
R2- BASAVARAJ SD
R3- KRISHNAMURTHY SD
R4- NAGARAJU SD
R5(A)- NAVEEN KUMAR-SD
R5(B)- ANIL KUMAR-SD
R5(C)- MANOJ-SD
R7- AMMAYAMMA SD
R8- MUNIRATHNAMMA SD
R9- PADMAMMA-SD
R11- HUCHAMMA-SD
V/O DTD 04/04/19
NOTICE H/S IN R/O R6 - SIDDARAMAIAH
- 149** RFA 785/2017 (DEC/INJ,) *PET: SMT. CHINNAMMA AND OTHERS* *RES: SMT G KAMALAMMA AND OTHERS*
PB K/B HARSHA KUMAR GOWDA H **THAMMAIAH B G FOR C/R1**
R FOR A2 & A3 (NOC IN CP NO 356/17
VK) S GANGADHARA AITHAL
V/O/D 17/01/24 A2 & FOR R1
A3 ARE LRS OF DECD G CHANDRASHEKHARAIH
A1 FOR R5-R7
V/O/DTD 30/03/21
SERVICE OF NOTICE TO R4
IS DISPD WITH &
APPEAL DISMISSED
AGAINST R2 & R3
AT THE RISK OF
APPELLANT
- Connected With
- 149.1** RFA 786/2017 (DEC/INJ,) *PET: SMT. CHINNAMMA AND OTHERS* *RES: SMT. RAJAMMA AND OTHERS*
REG: STEPS TO BE **D N MANJUNATH**
TAKEN IN R/O R1 FOR A1 H V DEVARAJU FOR R9
& R4 SINCE HARSHA GOWDA H R FOR & R10
UNSERVED A2 & A3 M NARAYANA REDDY FOR
COVERS RETURNED R3
WITH POSTAL SHARA AS DECD S H PRASHANTH FOR R7
SHARA AS DECD 2) NON R2- SUNDARAM SD
COMPLIANCE OF R5- KUSHAL SD
OFFICE OBJN. R6- ALLE KOKILA SD
RAISED ON R8- ASST REVENUE
IA 1/2022 FOR OFFICER, BLURU SD
EARLY HEARING
I.E. APPEAL NOT
READY FOR
HEARING

COURT HALL NO :27

150

RFA 1333/2017
PB D/W

(DEC/POS,)

*PET: SMT. ANASUYA
AND OTHERS
B RAMESH
B SANTHOSH KUMAR*

*RES: B.SHIVAKUMAR
R B SADASIVAPPA*

---END---